

TRIPURA GAZETTE

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PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA GA (PRINTING AND STATIONERY) DEPARTMENT

NO.F.1(9)-PTG/2011/3771-74

Dated, Agartala, the 5th December. 2020.

NOTIFICATION

In exercise of the powers conferred by proviso to the Article-309 of the Constitution and in supersession of the existing recruitment rules for the post mentioned herein, the Governor hereby makes the following rules regulating the method of recruitment to the post of Binder, Tripura Government Press of GA(Printing and Stationery) Department, Government of Tripura.

1. Short title commencement:-

- (vii) These Rules may be called the Recruitment Rules for the post of Binder, Tripura Government Press of the GA(Printing and Stationery) Department, Agartala.
- (viii) They shall come into force on and from the date of their publication in the official Gazette.

2. The name of the post(s) shall be as specified in Column-1 of Schedule enclosed.

3. Number, classification and scale of pay:-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule enclosed at Annexure-I

4. Method of recruitment, age limit, qualification, etc:-

The method of recruitment to the said post, age limits, qualifications and other matters relating to the said post shall be as specified in Columns 5 to 14 of the said Schedule.

5. Disqualifications:- No person.

(g) who has entered into or contracted a marriage with a person having spouse living:

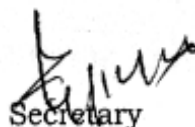
or

(h) who, having a spouse living has entered into or contracted a marriage with any person shall be eligible for appointment to the said post.

Provided that the State Government may, if satisfied that such marriage is permissible under the Personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

6. **Power to relax:-** Where the State Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in the writing and with concurrence of the GA(P&T) Department, relax any of the provisions of these rules with respect to any class or category of persons.
7. **Repeal:-**The Recruitment Rules for the aforementioned post existing in this Department are hereby stand repealed with immediate effect and are replaced by this Recruitment Rules according to the Schedule at Annexure-I enclosed herewith.
8. **Savings:-**Nothing in these Rules shall affect reservations, relaxation of age limit and other concessions required to be provided for Scheduled Castes, Scheduled Tribes, Ex. servicemen and other special categories of persons in accordance with the orders issued by the State Government from time to time in this regard.

By order and in the name of the Governor,



Secretary

GA(Printing and Stationery) Department
Government of Tripura.

Annexure-I

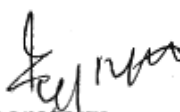
No.F.1(9)-PTG/2011.

Recruitment Rules for the post of Binder of Tripura Government Press under GA(Printing and Stationery) Department, Government of Tripura.

SCHEDULE

1.	Name of the post	Binder
2.	Number of posts	64(sixty four) plus additional posts as and when created
3.	Classification	Group-C Non Gazetted(Technical)
4.	Scale of pay	Pay Band Rs.5700-24000, GP-Rs.2100/- Level-6 of Tripura State Pay Matrix 2018 and subject to revision by the Govt. from time to time.
5.	Method of recruitment whether by direct recruitment or by promotion or transfer on deputation and percentage of the vacancies to be filled by various methods.	60% By Promotion and 40% By Direct Recruitment. (i).For Direct recruitment selection will be through competitive examination(Written and Interview) to be conducted by a New Institution/Recruitment Board as per guidelines prescribed in the New Recruitment Policy issued vide Notification No.20(1)-GA (P&T)/18 dated 05-06-2018 and dated 29-10-2020. (ii).Interview marks shall not exceed 15% of the Total Marks. The Interview shall be taken by the New Institution/Recruitment Board (iii).The Skill/Physical Test will be qualifying in nature and it carries no marks.
		Question will be of Objective/short/MCQ type in English/Bengali. Duration of written examination 3-hours.
	Broad Syllabus of the examination.	Subject related question of the essential academic educational qualification of point no.7(a)
		60-marks
		Job-oriented Question.
		20-marks
		Current affairs and General knowledge
		22-marks
		Interview
		18-marks
		Total
		120-marks

6.	Age limit for direct recruitment	18 to 40 years relaxable by 5(five) years for SC /ST/PH/Govt. Servant candidates and as amended time to time by the State Government. Provided . that the SC/ST/PH Government Servants shall not get this relaxation over and above the general relaxation of 5 yrs. available to them.
7.	Educational and other qualification required for direct recruitment.	<u>Essential minimum qualification.</u> (a).Madhyamik or equivalent examination passed from any recognized Board/Institution. (b).Must have good knowledge of Book Binding works including handling/ operation of all types Binding Machineries.
8.	Whether age and educational qualifications prescribed for direct recruitment will apply in case of promotion	Age-No. Educational Qualification-No.
9.	Whether Selection post or Non-Selection post.	By Direct Recruitment-Selection. By Promotion-Non Selection.
10.	Period of probation, if any	2(two) years.
11.	In case of recruitment by promotion/ transfer on deputation, grades from which promotion/transfer on deputation is to be made.	Promotion from the post of Majdoor with 5(five) years regular service in the grade with good knowledge in the work of Book Binding and handling of various Binding Machines.
12.	If a DPC exists, what is its composition.	Group-C D.P.C.
13.	Circumstances in which TPSC is to be consulted while making recruitment	Not applicable.
14.	Repeal	The existing Recruitment Rules for the post of Binder vide Notification No.F.1(3)-PTG/2014/18-22 dated 05-01-2017 is hereby stand repealed.


Secretary,

GA(Printing and Stationery) Department.